

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

22. IA 5330/2023 in C.P. (IB)/2849(MB)2018

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 25.04.2024**

**NAME OF THE PARTIES:- IA 5330/2023 JSK Estates Pvt Ltd Vs.
Mr Sundaresh Bhat Liquidator Of
Emco Limited
IN THE MATTER OF
Jet Roadlines (India) Pvt. Ltd
V/s
EMCO Ltd.**

**Section: 42 Sec 66(1), Rule 11 of NCLT, 2016 Sec 60(5) U/s 7 of
Insolvency and Bankruptcy Code, 2016**

ORDER

IA 5330 of 2023:- Sr. Counsel, Mustafa Doctor a/w Ankit Lohia, Vinodini Srinivasan, Ajay Vazirani, Shiraj Salelkar, Raksha Thakkar, Karen Koya and Palak Salecha appeared for the Applicant, Sr. Counsel, Navroz Seervai a/w Pooja Mahajan and Saurabh Bachhawat appeared for the Respondent no. 2 and Counsel, Ayush J Rajani a/w Khushboo Shah appeared for the Respondent/Liquidator. Heard, Sr. Counsel, Navroz Seervai for quite some time. List this matter for further hearing on **26.04.2024**.

Sd/-

ANIL RAJ CHELLAN
Member (Technical)

ANKIT

Sd/-

KULDIP KUMAR KAREER
Member (Judicial)